



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.12.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 11.12.2024 will not be taken up. The next date of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects) (PH)	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Natasha D. Shah

By order of Hon'ble Chairperson
-Sd/
Registrar